

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
KOLKATA

CPC/351/00111/2019
In O.A. No. 351/00488/2017.



Hon'ble Mrs. Bidisha Banerjee, Judicial Member

Hon'ble -Dr.(Ms) Nandita Chatterjee, Administrative Member



Shri Moti Chander
Son of Shri Gajadhar Prasad
Resident of Shadipur Village,
Port Blair Tehsil
South Andaman District.

.....Petitioner

By Advocate Mr B. Bhusan

-Versus-

Shri Uttam Kumar Paul
Superintending Engineer
Electricity Department,
Vidhyut Bhawan,
Andaman & Nicobar Administration,
Port Blair.

.....Respondent/Contemnor

None present for the Contemnor.

Date of Hearing : 20.09.2019

Date of Order : 2.1.2020

ORDER

MRS BIDISHA BANERJEE, MEMBER(J)

This CPC has been filed alleging deliberate and willful violation of the order dated 07.06.2019 passed in O.A. 351/00488/2017.

Since a speaking order has been issued, CPC is dropped with liberty to challenge the speaking order.

**(DR NANDITA CHATTERJEE)
MEMBER (A)**

**(BIDISHA BANERJEE)
MEMBER (J)**